

SPECIAL BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/34(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	ZEROSTAR AGRO PRIVATE LIMITED & ORS. VS JAAS DEVELOPERS LLP
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Financial Creditor
Mr. Rishabh Karnani, Adv.]
Mr. Sandip Unoraria, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Despite notice none appears for the Corporate Debtor. List the matter for argument on next date. In the event Corporate Debtor does not turn up, does not file any reply affidavit by two weeks the matter will be taken up ex-parte.
3. List the matter on **10.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)